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**Orders of the Tribunal**

**O.A. No.148/2011**

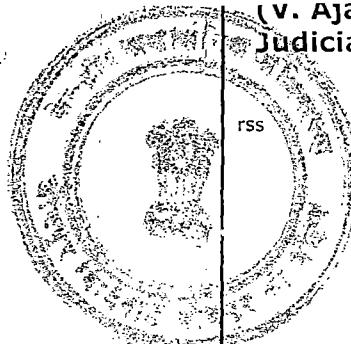
**Date of Order : 09.02.2012**

Mr. Govind Suthar, counsel for applicant.  
Mr. Pramod, proxy counsel for  
Mr. V.D. Vyas, counsel for respondents.

The learned counsel for the applicant submits that the main prayer of the applicant in the O.A. was for appeal ~~to~~ to be decided by the respondent authorities, which has since been decided, and, therefore, the present O.A. has become infructuous.

In view of the submission, the O.A. is dismissed as infructuous.

*Sd*



**COMPARED**  
**CHECKED**

**(V. Ajay Kumar)**  
Judicial Member

*Sd*  
**(Sudhir Kurnar)**  
Administrative Member

**CERTIFIED TRUE COPY**  
Dated...14-2-2012

*ML*  
सद्गुरु गणेश (साम.)  
Section Officer (Judl.)  
नियंत्रण विभाग  
Central Administrative Tribunal  
जोधपुर न्यायालय जोधपुर  
Jodhpur Bench, Jodhpur.